

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 1098
TO BE ANSWERED ON JULY 26, 2021

TAX RELAXATIONS FOR WOMEN ENTREPRENEURS

1098. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of FINANCE be pleased to state:

- (a) the world ranking of India in the field of women entrepreneurship and the details and names of those women entrepreneurs who have empowered themselves in enterprises in rural and urban areas;
- (b) whether the Government has made provisions for providing special relaxation to women entrepreneurs in income tax;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government in this regard along with the number of women who have applied for entrepreneurs in Rajasthan during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) The details of world ranking of India in the field of women entrepreneurship are not available with the government.

(b) to (d) The Government has taken several taxation measures to support the industries and entrepreneurs including women entrepreneurs such as reduction in corporate tax rates, reforms in personal income tax, and abolition of Dividend Distribution Tax (DDT). However, Government has not made any provisions for providing special relaxation to women entrepreneurs in income tax. Information on number of women who have applied for entrepreneurs in Rajasthan during the last three years is not centrally maintained.
